BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No. 21/2016 IA No.18/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name	of the Company	Ashok Tibrewal -Vs- Salas	sar Stock Broking Ltd. & Ors	
Under Section		241/242		
SI. No.	Representa	gnation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

1. SHAUNAK MITRA, Adu. (Respondent 2. MART NEHA SOMANI, Pr.CS) Respondent

1. J. BATON AIN, BCS

Ld. Counsel for the petitioner and the respondent nos. 1 to 5 are present.

List on 11/01/2018.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (I)